

## Iqbal Khan Vs Surjee Devi & Ors

**Court:** Delhi High Court

**Date of Decision:** Feb. 7, 2024

**Acts Referred:** Employee's Compensation Act, 1923 " Section 3, 4, 4A(3), 4A(3)(b), 10, 10(A), 10(B), 11, 17, 19, 30(1)(aa)

Code of Civil Procedure, 1908 " Section 151

**Hon'ble Judges:** Dharmesh Sharma, J

**Bench:** Single Bench

**Advocate:** Madhu Sudan Bhayana, Madahv Shah, Pradhuman, Vikrant Rana, Arjun Khatri, Pankaj Gupta

**Final Decision:** Dismissed

### Judgement